

22.04.2025

PRONOUNCEMENT OF JUDGMENT

COURT NO. 42

HON'BLE MR.JUSTICE NAVIN CHAWLA

HON'BLE MS.JUSTICE SHALINDER KAUR

AT 02:30 PM

1 W.P.(C) 10912/2022

NARENDER KUMAR

.....Petitioner

Through: Mr.Gaurav Arora, Mr.Vishal Dogra,
Ms.IshnaVaid, Advs

versus

UNION OF INDIA THROUGH SECRETARY, MINISTRY OF HOME
AFFAIRS & ORS.Respondents

Through: Mr.T.P. Singh, SPC

2 W.P.(C) 4662/2017

RAJENDRA YADAV

.....Petitioner

Through: Dr. S. S. Hooda and Ms. Rashmi Rawat,
Advs.

versus

THE DIRECTOR GENERAL, BORDER SECURITY FORCERespondents

Through: Mr. Shushil Kumar Pandey, SPC with
Mr. Hement Kumar Mishra, Adv. along
with Mr. Sarvesh Srivastav, GP.

22.04.2025

PRONOUNCEMENT OF JUDGMENT

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc13>

AT 10.40 A.M

1. **FAO(OS) (COMM) 275/2023**
RT AND ASSOCIATES PVT LTD

.....Appellant

Through: Ms. Renu Gupta and Ms. Pratiksha
Jalan, Advocates

Versus

BHARAT SANCHAR NIGAM LTD

.....Respondent

Through: Mr. K. P. Sundar Rao, Mr. Shubham
Choudhary, Mr.Udesh Puri, Advocates

2. **W.P.(C) 4084/2025 CM APPL. 18965/2025, CM APPL. 18966/2025**
, CM APPL. 18967/2025 AND CM APPL. 18968/2025

ROOTS EDUCATION PVT. LTD.
VS. COMMISSIONER OF CENTRAL
TAXGST DELHI EAST ORS.

RAJAT MITTAL, PRIYANSHU, SUPRATEEK NEOGI
SUSHILA NARAG, ATUL TRIPATHI, GAURAV MANI
TRIPATHI, SHUBHAM MISHRA

22.04.2025

PRONOUNCEMENT OF JUDGMENT

COURT NO. 35

HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

AT 10.30 A.M

1. CM(M) 515/2025, CM APPL. 16032/2025 AND CM APPL. 16033/2025

NIRMALA DEVI

UMESH CHANDRA SHARMA

VS. MOOLA DEVI (DECEASED)

THROUGH L.R